

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 4551  
TO BE ANSWERED ON MARCH 19, 2026**

**REGULATION OF UNAUTHORISED COLONIES**

**NO. 4551. SHRI IMRAN MASOOD :**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has intensified action against unauthorised/illegal colonies where residents face lack of basic services, unavailability of water, electricity or sewerage facilities;**
- (b) if so, the number of such illegal colonies removed or brought under regulation by the authorities;**
- (c) whether alternative/rehabilitation facilities have been provided to the residents of these colonies and if so, the details thereof; and**
- (d) whether there is any time-bound plan to ensure their rehabilitation and provision of basic amenities for these residents and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) to (d): 'Land' and 'Colonisation' are State subjects. Accordingly, the matter related to removal of encroachment/ unauthorised constructions, providing of basic services and alternative/ rehabilitation facilities to the residents of unauthorised colonies comes under the purview of the State/ UT Governments concerned.**

**However, for the National Capital Territory of Delhi (NCTD), whose land matters are under the jurisdiction of the Central Government, a Scheme named Pradhan Mantri Unauthorised Colonies in Delhi Awas Adhikar Yojana (PM-UDAY) was launched in October 2019, for conferring/ recognizing ownership or mortgage/ transfer rights to the residents of 1,731 unauthorised colonies (UCs) of Delhi. In pursuance of the above, the Development Control Norms (DCN) has been notified on 08 March 2022, as a part of modification to MPD-2021 to pave the way for planned redevelopment of UCs including provision for basic amenities on 'as is where is' basis. The Scheme does not stipulate a time-frame for completion of the process.**

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